

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

(IB)-133(PB)/2018

IN THE MATTER OF:

PCR Infratech Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs.

Amrapali Centurian Park Pvt. Ltd.

.... RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.02.2018

Coram:

VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT :- Mr. Navdeep Jain, Advocate

For the RESPONDENT :-


ORDER

At the request of the Ld. Counsel for the petitioner, the matter is adjourned to

22.2.2018.



(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)



(R.VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
06.02.2018